

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

ORIGINAL APPLICATION NO.40 OF 2020 (WZ)

Mr. Ganesh Borhade (Ahmednagar-Maharashtra).....Applicant

Versus

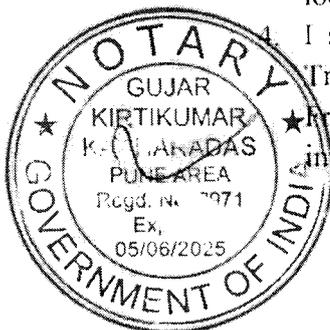
Union of India through Secretary,
MoEF&CC & Ors.Respondents

**ADDITIONAL AFFIDAVIT ON BEHALF
OF RESPONDENT NO.2**

I, N. R. Pravin, age 46, occupation-Government service at present working as Chief Conservator of Forests, (T.) Pune, do hereby state on solemn affirmation that, I have been authorized by Respondent no.2 to file this affidavit in view of directions given by this Hon'ble Tribunal vide order dated 12.02.2024.

1. I say and submit that I have gone through the order dated 12.02.2024 passed by this Hon'ble Tribunal in O.A.No.40/2020. By said order dated 12.02.2024, this Hon'ble Tribunal has directed this respondent to provide specific dimensions of underpasses to be built /constructed at the respective locations along with the sketch.
2. I say and submit that by virtue of the order dated 12.02.2024 passed by the Hon'ble Tribunal the joint site visit report of DCF Ahmednagar along with Manager (I) NHAI, PIU, Pune and independent Engineer dated 02.09.2023 has been filed before this Hon'ble Tribunal. In the said report the underpasses are to be set up at four locations i.e. Malwadi, Khandarmalwadi, Dolsane, and Velhale, the height is proposed to be 4, 2, 2, and 3 meters respectively. Additionally, one more location was identified by the above-mentioned committee at Chandanapuri with 2 meters of height. However, it has been submitted on behalf of respondent no.2 that they were not in agreement with said heights mentioned in paragraph no.3 and the tabular form of the report dated 02.09.2023.
3. I say and submit that this Hon'ble Tribunal after taking and consideration the heights of underpasses as mentioned in the report dated 02.09.2023 and the submissions subsequently advanced before this Hon'ble Tribunal has directed respondent no.2 to provide specific dimensions of the underpasses to be built/constructed at the respective locations along with the sketch.

I say and submit that by strictly adhering to the directions given by this Hon'ble Tribunal vide order dated 21.11.2023 this respondent desires to rely upon "Eco-friendly Measures to Mitigate, Impacts of Linear Infrastructure on Wildlife, published in 2016" (In short referred as " Wildlife Institute of India's Manual") for specific



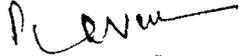
dimensions of underpasses to be set up at 5 locations i.e. Malwadi, Khandarmalwadi, Dolsane, Velhale, and Chandanapuri Taluka Sangamner Dist. Ahmednagar. Accordingly, all underpasses should be made as per the Wildlife Institute of India's manual for linear projects mentioned in chapter no. 7 and 8. I further say and submit that chapter no. 7 and 8 of the Wildlife Institute of India's Manual, are relevant, and the same is concerning designing the underpasses, Mitigation Measures for Connecting Landscapes and Species. The General rules for maintaining habitat connectivity across the landscape, underpass heights (figure 8.2) as related to animals, and diagrammatic representation of isolated and wall-type piers (figure 8.3) along with this sketch have also been given in the Wildlife Institute of India's manual for linear projects. **Here to marked and annexed at Exh.R-1 is a copy of chapter no. 7 and 8 (page no. 71 to 78) of Wildlife Institute of India's manual for linear projects.**

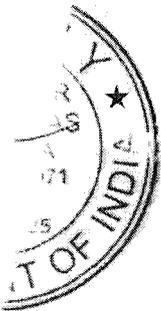
5. The Wildlife Institute of India's Manual for linear projects is mandatory for the Forest department and User Agency. Therefore all specific dimensions of underpasses should be made as per manual. So the user agency follows the said manual while constructing the underpasses.
6. As per the order dated 12.02.2024, we are providing the detailed sketches and general guidelines for the respondent no. 4 in Annexure 1, for the construction of wildlife-friendly mitigation measures with the reference of Wildlife Institute of India's manual for linear projects. The height of the underpasses has been suggested of minimum 5 meters in the 5 locations i.e. Malwadi, Khandarmalwadi, Dolsane, Velhale, and Chandanapuri Taluka Sangamner Dist. Ahmednagar
7. The respondent 4. may also consult with the expert team of the Wildlife Institute of India for survey and improvising before the construction if needed.

PRAYER:

Therefore, in light of the facts and circumstances of the case, respondent No.2 most humbly prays that this Hon'ble Tribunal be pleased to pass appropriate orders and dispose of the Original Application, on account of compliance by Respondent No. 2. Hence, this affidavit.

Place: Pune
Date: 07 / 04 / 2024


For Respondent no.2
(Shri. N. R. Pravin)
Chief Conservator of Forest (T)Pune



VERIFICATION

I, N. R. Pravin, age 46, occupation-Government service at present working as Chief Conservator of Forests, (T.) Pune, do hereby state on the solemn affirmation that, the contents of this reply on behalf of respondent no. 2, mentioned in paragraphs no 1 to 7 are true and correct to the best of my knowledge and same are based on the records maintained in the office and I have signed this on 07th day of April 2024.

Place : Pune

Date: 07 / 04 / 2024

N. R. Pravin

For Respondent no.2

(Shri. N. R. Pravin)

Chief Conservator of Forest (T)Pune

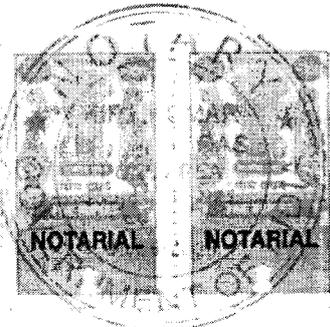
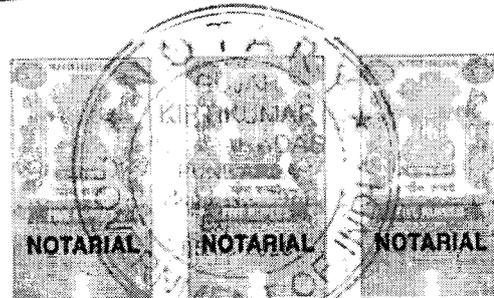
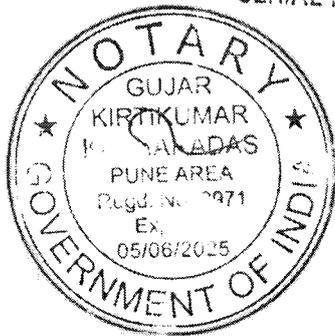
BEFORE ME

K. K. Gujar
07-4-24

K. K. GUJAR
NOTARY, GOVT. OF INDIA

NOTED AND REGISTERED AT
SERIAL NUMBER 15/24

Advocate for respondent no.2

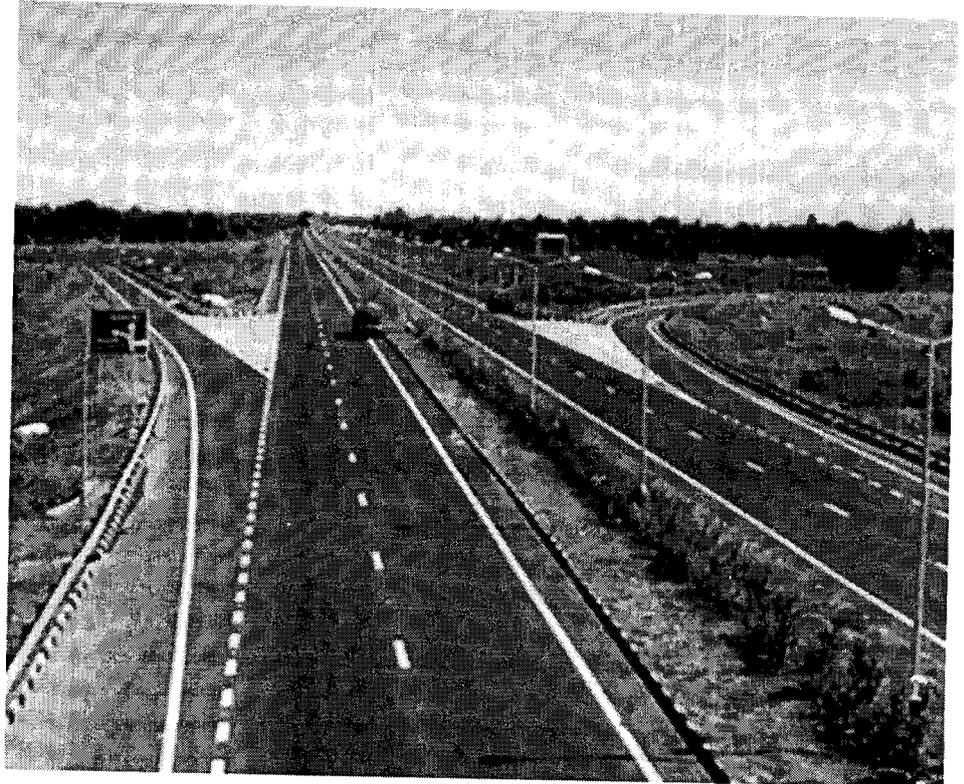


ANNEXURE 1

(Date: 07.04.2024)

Report on

**“Mitigation Structures at Malwadi, Khandarmalwadi, Dol,
Velhale, Chandnapuri”,**



Submitted by:

Chief Conservator of Forest, Pune (Territorial)

Submitted to:

Honourable National Green Tribunal Western Zone Bench

Implication Agency:

National Highway Authority of India

Introduction

As per the “**ORIGINAL APPLICATION NO. 40 OF 2020(WZ)**” order has been issued to the Forest Department (respondent no. 2) and National Highway Authority of India (respondent no. 4) to undertake the construction of underpasses and overpasses for the safe movement of wildlife at five locations *Malwadi, Khandarmalwadi, Dolsane, Velhale, Chandnapuri*. As per the Order issued we are providing a report for facilitating the construction of the mitigation structure for the wildlife crossing as per the prescribed guidelines of the Linear Infrastructure Manual (2016) of the Wildlife Institute of India.

Project Sites

The Geographical Location and topography of the sites ensure the feasibility of constructing only underpasses which can help the free movement of the wild animals. The landscape harbours the presence of mid-sized wild animals like Leopard (*Panthera pardus*), Hyaena (*Hyaena hyaena*), Jackal (*Canis aureis*), Wolf (*Canis lupus*), Blackbuck (*Antelope cervicapra*), Chinkara (*Gazella bennettii*) and Wild Pig (*Sus scrofa*) and small-sized animal like Jungle cat (*Felis chaus*), Rusty-spotted cat (*Prionailurus rubiginosus*), Civets and mongoose species. Hence, as per the Linear Infrastructure Manual (2016) of the Wildlife Institute of India, the 5-meter height of the underpasses will ensure the passage to the existing animals of the landscape. The recommendations and Sketches for constructing the animal underpasses have been provided in this report.

General Recommendations

- The height of all animal passages should not be less than 5 m. The minimum height should not be achieved by ground excavation, but by elevating the road.
- Divisions between the crossing structures should be of pillar type, instead of wall type (Figure 2).
- Further regular monitoring and maintenance is required post-construction to ensure that siltation and consequent blockage of crossing structures does not occur
- Post-construction rehabilitation of uprooted grassland vegetation is to be done using native flora in collaboration with the forest department.

- An Expert team of the Wildlife Institute of India, Dehradun can visit the location and may evaluate the mitigation structure proposed in this report with the collaboration of the National Highway Authority of India.

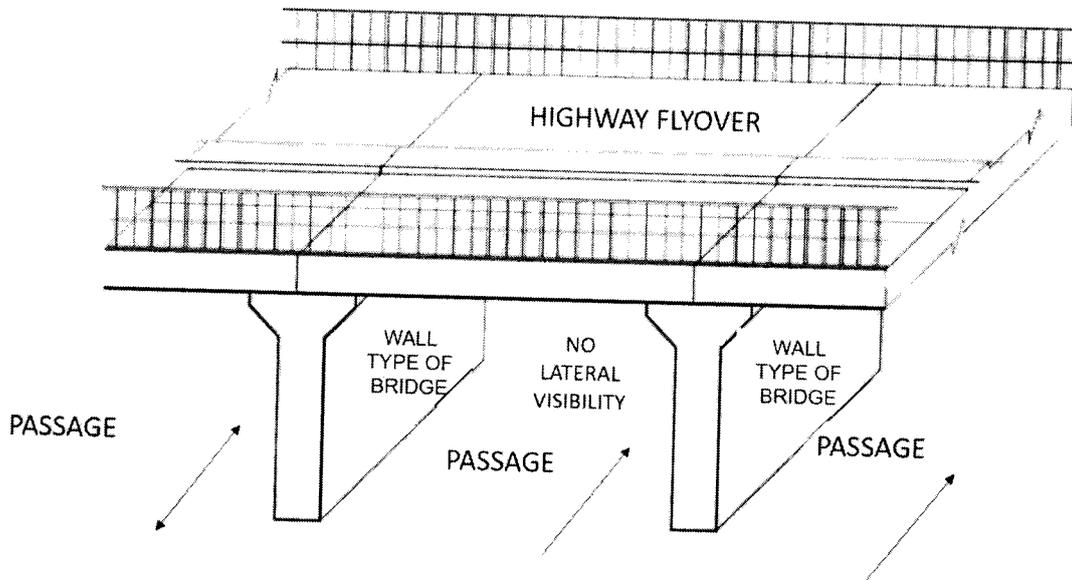


Figure 1: Wall-type division of bridge

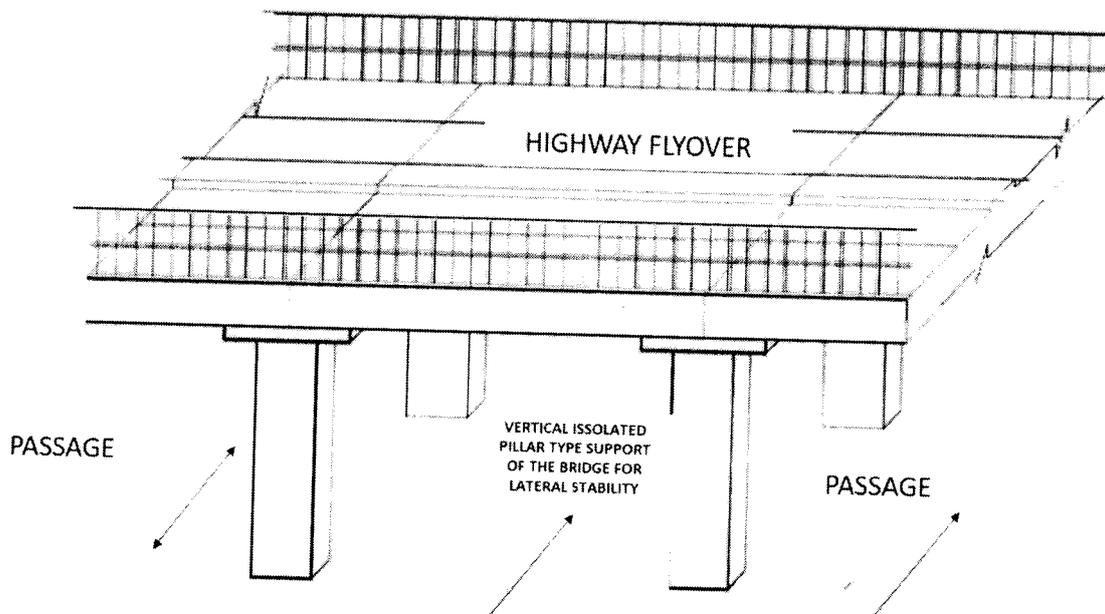


Figure 2: Pillar-type division of bridge

Sketch – Design and Layout for the Underpass in different sites

1. Length of the Underpass

All four locations have been identified as critical wildlife crossing zones in the landscape hence, a 100-meter wildlife-friendly mitigation structure is proposed in the wildlife crossing area (Figure 3).

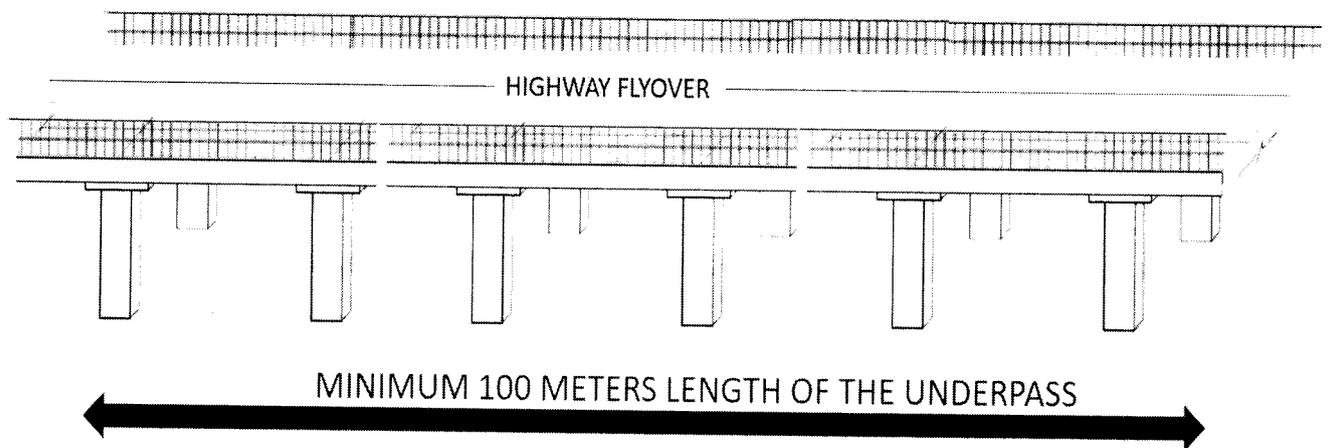


Figure 3: Wildlife Friendly underpass in the 5 locations for animal crossing

2. Height of the Underpass

The minimum height should be a minimum of 5 meters to facilitate the movement of wild animals in the underpasses with clean vegetation and avoidance of the possibility of waterlogging in the crossing area.

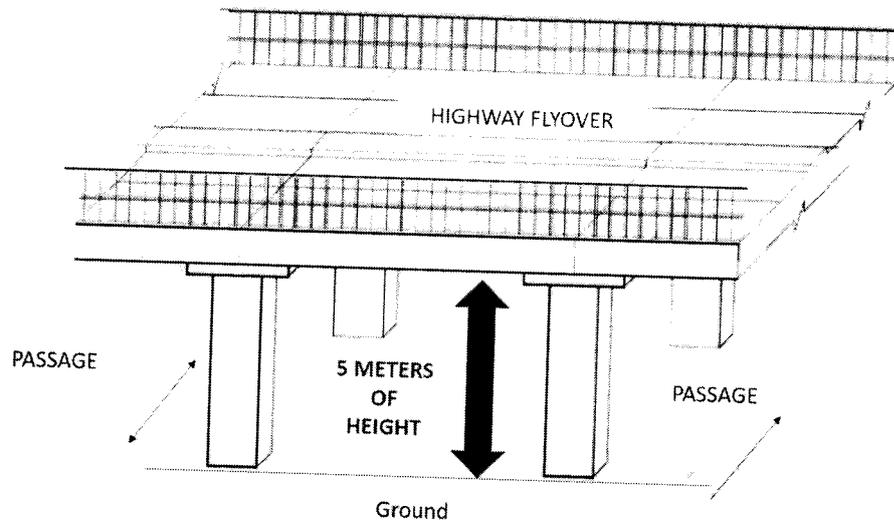
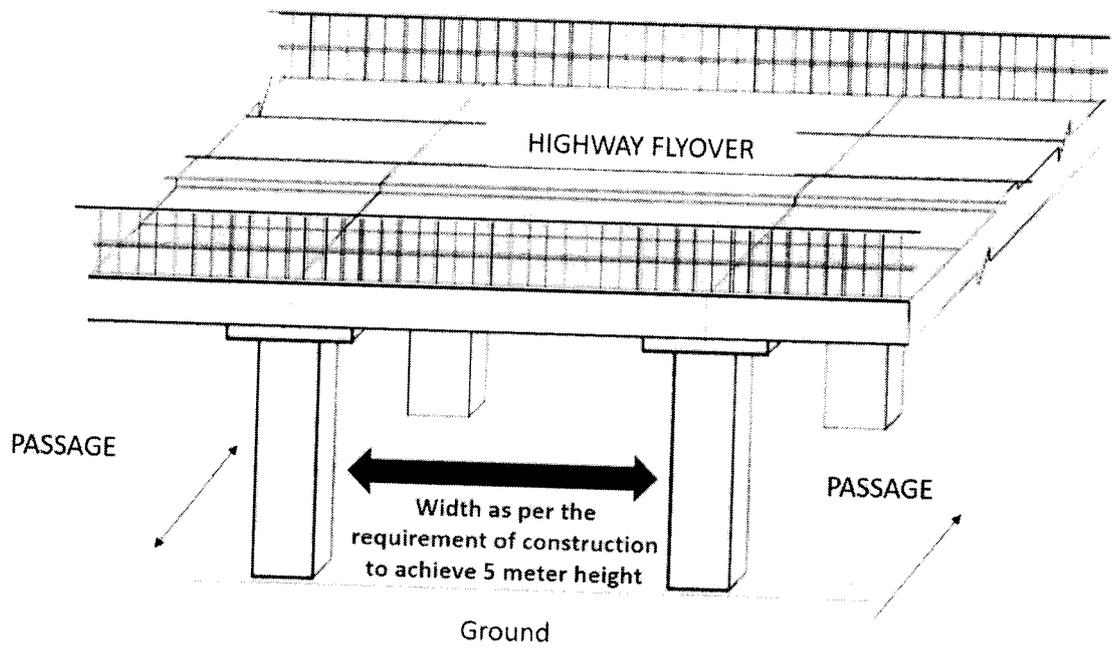


Figure 4: Height of the underpass for the animal movement

3. Width of the Underpass

In between the width of the pillar can be acquired as per the construction requirement to achieve the five-meter height of the underpass



BEFORE THE NATIONAL GREEN TRIBUNAL
 WESTERNZONE BENCH,PUNE
 ORIGINAL APPLICATION NO.40 OF 2020

Mr. Ganesh Borhade (Ahmednagar-Maharashtra)... Applicant

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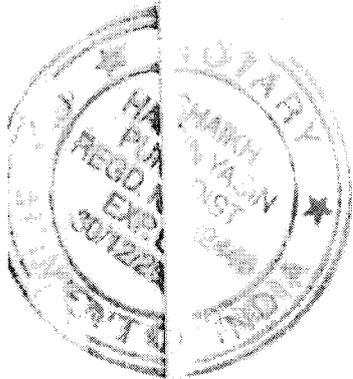
ADDITIONAL AFFIDAVIT ON BEHALF OF SOCIAL FORESTRY
 DEPARTMENT , PUNE FOR RESPONDENT NO,2:

(DIVISIONAL FOREST OFFICER,SOCIAL FORESTRY,PUNE-
 AUTHORISED BY PRINCIPAL CHIEF CONSERVATOR OF
 FOREST,SOCIAL FORESTRY, MAHARASHTRA STATE,PUNE)

AFFIDAVIT



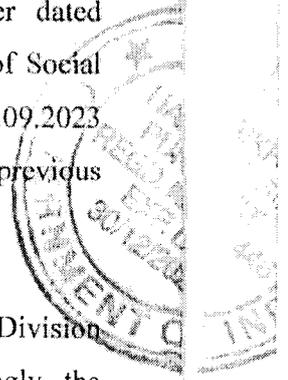
I, Mrs. Asha Gautam Bhong, aged about 34 years, occupation: Service,
 Residing at: Survey No. 49, Forest Colony Opposite Naren Hill Apartment,
 Salunkhe Vihar, Wanowrie. Pune-411022, do hereby state on solemn
 affirmation is as under:-



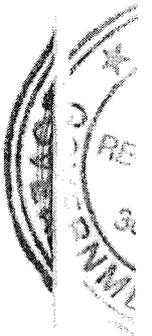
1. I say that as per order Passed by National Green Tribunal, West, Pune dated 28.08.2020 in OA No. 40/2020 (WZ) filed by Shri. Ganesh Borhade v. Union of India and Others a committee was formed comprising of the Conservator of Forests, Regional Office Central Government. Additional Chief Conservator of Forest, State of Maharashtra, Representative and Additional Principal Chief, National Highways Authority of India.
2. I say that the said committee recommended planting the trees on both the side of the road (avenue plantation) through the Forest Department. As per the recommendation of the said Committee, also as per the letter dated 16.01.2023 and 22.06.2023 of Sub Divisional Officer, Sangamner. And also two letter issued by Indian National Highway Authority's bearing Nos. 1714 and 2150 dated 01.05.2023 and 06.06.2023 respectively. I say that letter from Divisional Forest Officer, Social Forest, as requested No. 138 dated 08.06.2023 and Divisional Forest vide Serial No. 248, dated 01.07.2023 Officer, Social Forest, has estimated amount of Rs. 2,71,00,000/- (Rupees two crore seventy one Lakh) for plantation of trees on both sides of the road. I say that it was submitted to the National Highways Authority of India. The said estimate was limited to Khed Sinnar Highway KM No. 42/000 to 177/000. According to Indian National Highways the Authority deposited the said amount with the Department of Forest Conservator, Social Forest, Nashik. An account number was requested to do so.
3. I say that but in between the National Highway Authority of India through its letter no. 2372, dated 21.06.2023 for planting trees on both sides of the entire highway of Khed Sinnar demanded for the necessary estimate amount to the Principal Chief Conservator of Forests, Social Forest, Maharashtra State, Pune. I say that while making the said demand



reference of the meeting held under the chairmanship of Hon'ble Forest Minister was made. I say that pursuant to the said letter dated 21/06/2023, the Principal Chief Conservator of Forests, Office of Social Forest, State of Maharashtra, vide their letter No. 1197, dated 12.09.2023 sought the details of total length of Sinnar Highway, details of previous work and all other relevant details.

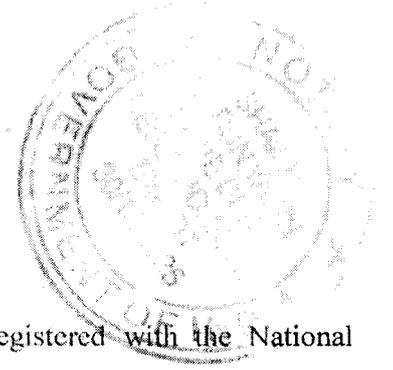
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4. I say that taking the initiative through this office, Social Forest Division the said information was sought from the authorities. Accordingly, the Divisional Forest Officer at the zonal level. He contacted the officials of the National Highways Authority of India for the entire village of Sinnar Highway and submitted proposal for necessary amount for planting trees on both sides of the road. According to the principal Conservator of Forests, Social Forest, Pune letter no. 1793, dated 12.12.2023 Khed Sinnar for plantation of trees on both sides of the highway. Rs.2341.34 Lakhs was demanded towards Indian National Highways Authority. Bank account details were also provided while registering the said demand to Indian National highway Authority. I say that reminder was sent vide Letter No. 1953 dated 21.01.2024 demanding the said amount. Further one more letter No. 2231 was issued. Then again one more reminder vide letter No. 2319, was issued on 16.02.2024.
 5. I say that after that National Highway Authority of India vide their letter No. 539, dated 13.02.2024 sought the clarification about the objections and stated that clarification to be submitted to the Principal Chief Conservator of Forests, Social Forest, Government of Maharashtra Pune. Accordingly Principal Chief Conservator of Forests, Social Forest, Government of Maharashtra Pune submitted their report to the National Highway Authority vide their letter no. 37, dated 05.04.2024 and have removed all the objections and have complied with the same. And the

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revised amount of Rs.2312.81 lakh was registered with the National Highways Authority of India.

6. I say that as per the above mentioned reference, the first demand for the amount through Social Forest Department was only for Sangamner, Ahmednagar Division at that time as requested, it was registered with the National Highways Authority of India. But it was according to the developments, for the entire length of Khed-Sinnar highway, an amount of Rs. 2312.81 Lakhs demand has been registered and the copy of the said letter No. 37 Dated. 05.04.2024 is submitted along with this Affidavit.

Date : 08/04/2024
Place : Pune

Solemnly affirmed and declared before me on this 08th day of April, 2024.

[Signature]

DEPONENT

BEFORE ME

[Signature]
SHAIKH HARUN YASIN
ADVOCATE & NOTARY
GOVT OF INDIA

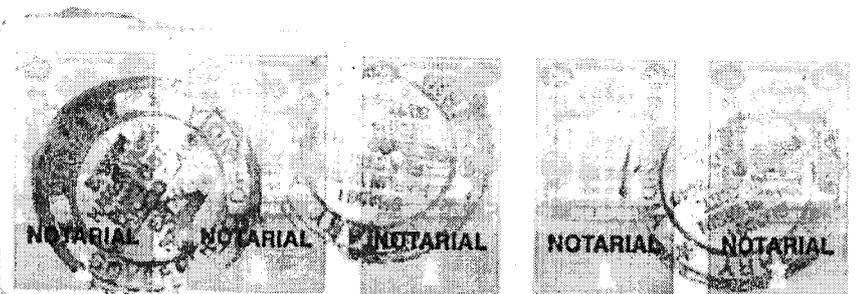
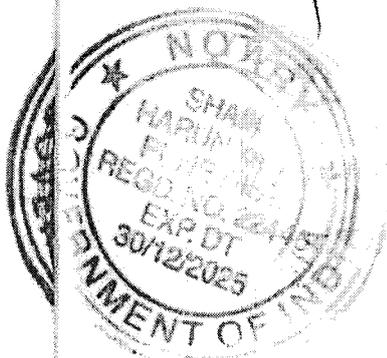
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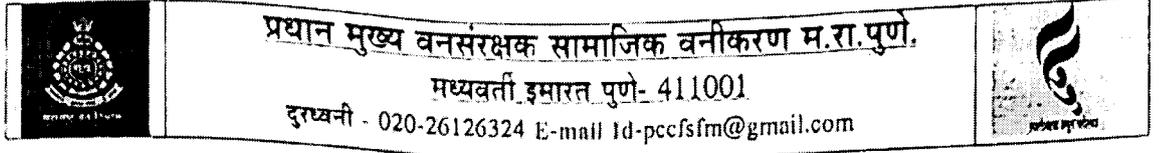
08 APR 2024

NOTED & REGISTERED AT

Sr. No. 281 Dt. 08 APR 2024

08 APR 2024





जा.क्र.कक्ष-1/प्र.क्र.53/योजना/ 37 /2024-25
प्रति,

पुणे दिनांक- 05 /04/2024

प्रकल्प संचालक,

भारतीय राष्ट्रीय राजमार्ग प्राधिकरण, स.नं.134/1 बायफ कॅम्पस,
डॉ. मणिभाई देसाई नगर, वारजे, पुणे- 411058

विषय : Khed-Sinnar (Km.42/000 to Km. 177/000) Stretch of NH-60-Submission of Cost estimate for tree plantation & cultivation for Approval-NGT Matter-Reg.

- संदर्भ: 1. आपले कार्यालयाचे पत्र क्र.NHAI/PIU/PUNE/Khed-Sinnar/NGT/Forest/2024/539,
Date-13.02.2024
2. वनसंरक्षक, सामाजिक वनीकरण, पुणे यांचे कार्यालयीन पत्र क्रमांक-अ/कक्ष-2/योजना/705,
दिनांक- 31.03.2024
3. वनसंरक्षक, सामाजिक वनीकरण, नाशिक यांचे कार्यालयीन पत्र क्रमांक कक्ष-2/रोहयो/456,
दिनांक-04.03.2024
4. आपले कार्यालयाचे पत्र क्र.NHAI/PIU/PUNE/Khed-Sinnar/NGT/Forest/2024/951,
Date-15.03.2024

विषयांकीत प्रकरणी, खेड-सिन्नर रस्त्याच्या दुतर्फा वृक्ष लागवडीबाबत भारतीय राष्ट्रीय राजमार्ग प्राधिकरण मुख्यालयाच्या हरित महामार्ग विभागाने 5 वर्षांच्या देखरेखीसह ब्लॉक लागवडीसह वृक्षारोपण आणि लागवडीच्या खर्चाच्या अंदाजपत्रकांचे परीक्षण केले आहे आणि वृक्षारोपण प्रस्तावांबद्दल निरीक्षण तथ्य सादर केले असून मुद्दा क्र. 1 ते 5 मुद्द्यांबाबतची माहिती संदर्भीय पत्र क्र.1 अन्वये मागितली आहे.

त्याअनुषंगाने वनसंरक्षक, सामाजिक वनीकरण, पुणे व नाशिक यांची माहिती अनुक्रमे संदर्भीय पत्र क्र 2 व 3 अन्वये या कार्यालयास प्राप्त झाली असून मुद्दा क्र.1 ते 5 बाबतचे उत्तर खालीलप्रमाणे देण्यात येत आहे.

1. Ahmednagar proposal includes 10% allowance i.e.Rs. 81,45,466 over and above the total cost estimates of both linear and block plantation. Such a provision is not a part of the cost estimates of the other 2 proposals. There may be a proper justification for such a allowance in one proposal only, as a part of the SoR of the State Forest Department.

उत्तर- प्रत्येक सहा महिन्यांच्या कालावधीत दैनंदिन मजुरीचे दर हे वाढत असतात. त्यामुळे मजुरीच्या दरातील वाढ गृहित धरून अहमदनगर विभागाच्या प्रस्तावामध्ये 10% वाढीव रक्कम ही समाविष्ट करण्यात आलेली आहे. तथापि, एकदम 10% वाढीव रक्कम प्रस्तावित करणे चुकीचे असले तरीही दैनंदिन मजुरीचे दर हे प्रत्येक सहा महिन्यांच्या कालावधीत जवळपास 3% वाढत असतात ही वस्तुस्थिती आहे. त्यामुळे अंदाजपत्रकात प्रति वर्ष 6% वाढ क्रमप्राप्त आहे. त्यानुसार पुर्वपावसाळी

कामानंतर पुढील प्रत्येक वर्षाकरिता मजूरीच्या दरात 6% वाढ धरून सुधारीत अंदाजपत्रके बनविली आहेत. दरवाढीचा तक्ता खालीलप्रमाणे आहे. त्यानुसार सामाजिक वनीकरण विभाग पुणे, नाशिक व अहमदनगर विभागांच्या अंदाजपत्रकामध्ये सुधारणा करण्यात आली असून सुधारीत अंदाजपत्रकांची प्रत सोबत सहपत्रित करण्यात येत आहे.

अ.क्र.	कामाचे वर्ष	मजूरीचा 6% वाढीव दर	
1	पुर्वपासाळी कामे	463.19	चालू दर
2	प्रथम वर्ष	490.98	वाढीव दर
3	द्वितीय वर्ष	520.44	वाढीव दर
4	तृतीय वर्ष	551.67	वाढीव दर
5	चतुर्थ वर्ष	584.77	वाढीव दर
6	पंचम वर्ष	619.85	वाढीव दर

2. The project proposals submitted are for a project period of 6 years from 2023-24 to 2028-29. As per SOP of NHAI, the project period prescribed is for 5 years, the first year remains the year of preparation and planting followed by subsequent 4 years for post planting operations, maintenance and protection.

उत्तर- 2023-24 ते 2028-29 या आर्थिक वर्ष कालावधीसाठी प्रस्ताव सादर करण्यात आलेले आहे. NHAI च्या SOP 5 वर्षांचा कालावधी विहित केला असला तरी वनविभागाने 6 वर्षांच्या प्रकल्प कालावधीला मंजूरी दिली असून ही बाब राज्याच्या वृक्षारोपणाच्या प्रचलित कार्यपध्दतीशी सुसंगत आहे. सन 2023-24 मध्ये फक्त पुर्व पावसाळी कामांचा समावेश आहे. पुर्व पावसाळी कामांमध्ये फक्त खडे खोदण्याचे काम अंतर्भूत करण्यात आलेले आहे. तथापि, पुर्व पावसाळी कामे व प्रथम वर्षीय कामे एकाच आर्थिक वर्षात समाविष्ट होत असल्याने तसेच आर्थिक वर्ष बदलत असल्याने पुर्व पावसाळी ते पंचम वर्षीय कामे असा 6 वर्षांचा प्रस्ताव ऐवजी 5 वर्षांचाच प्रस्ताव सादर करण्यात आलेला आहे.

Year of Operations	Activities
1 st year	Pre-plantation Operation
2 nd year	First Year Operation (Plantation)
3 rd year	Second Year Operation
4 th year	Third Year Operation
5 th year	Fourth Year Operation
6 th year	Fifth Year Operation

3. In linear plantation, the no. of plants to be planted should be as IRC SP 21; 2009 distance specification in available ROW roadside land keeping in account the existing trees and plants. Accordingly, the number of plants may be proposed in the project on the basis of the IRC specifications for complete saturation. In 3 linear proposals, only

Pune Division has made provisions of Rs. 1,60,37,480 for the additional maintenance of existing trees and plants. However, the number of existing plants is not available in this project. In other 2 proposals, no information is available about the existing plants/trees. In proposal under reference the inventory of existing plants/trees may be provided. In addition, the maintenance cost for that in the project period alongwith the new plantation may be provided in Ahmednagar and Nashik proposals if required.

उत्तर- वरिल निरिक्षणांच्या संदर्भात, सागाजिक वनीकरण, पुणे विभागाच्या अखत्यारीत NH-60 खेड-सिन्नरच्या येणा-या क्षेत्रावरील विद्यमान झाडे व वनस्पतींच्या देखभालीसाठी रु.1,60,37,480/- रकमेची तरतूद पूर्वी सादर केलेल्या अंदाजपत्रकांमध्ये करण्यात आलेली होती. परंतु, अस्तित्वात असलेल्या रोपांच्या नक्की माहिती अभावी त्याचा खर्च प्रस्तावित करणे सुसंगत ठरत नाही.

याबाबत पुणे विभागास अवगत करण्यात आलेले असून त्यांनी नव्याने सादर केलेल्या सुधारित अंदाजपत्रकांमध्ये अशा कोणत्याही बाबीसाठी रकमेची तरतूद केलेली नाही. त्यामुळे पूर्वीच्या अंदाजपत्रकातील केलेल्या तरतूदीच्या अनुषंगाने केलेल्या मागणीची रक्कम रु.1,60,37,480/- ही वगळण्यात यावी. तसेच आपणास कळविण्यात येते की, वनविभाग हे IRC SP 21: 2009 अंतराच्या विनिर्देशानुसार वृक्षलागवड करत नसून राज्याकरीता प्रचलित आणि मान्यता प्राप्त अंदाजपत्रक वापरण्यात आले आहे.

4. Regarding block plantation in Pune and Ahmednagar, the area undertaken is 2 Ha. at 2 locations each. But there is wide variation in proposed number of plants as well as the cost estimates. In Pune proposal, the cost estimates is Rs. 1,57,05,916 with 30,000 plants per Ha. which is 11 times more than the Ahmednagar estimate which is Rs. 14,49,829 with 7,500 plants per Ha. The variation may be supported by proper justification on the basis of site specific conditions of the project area.

उत्तर- मियावाकी पध्दतीने घन लागवडीच्या शासन मंजूर पध्दतीमध्ये प्रति हेक्टर 30,000 रोपांची लागवड करण्यात येते. याकरिता महाराष्ट्र शासनाच्या वनविभागाने शासन परिपत्रक क्रमांक-साववि-2019/प्र.क्र.3/फ-11, दिनांक-25 जून 2019 च्या शासन निर्णयान्वये मान्यता दिलेली आहे. (प्रत संलग्न)

पुणे या वृक्षांतर्गत पुणे विभागातील खेड परिक्षेत्रांतर्गत पानमळा व अवसारी घाट येथे प्रत्येकी 1 हे. च्या रोपवन स्थळावर शासन मंजूर आणि प्रचलित आनंद घन वन लागवडीप्रमाणे प्रत्येकी 30,000 रोपे म्हणजेच 2 रोपवन स्थळांचे एकूण- 2 हे. क्षेत्रावर 60,000 रोपांच्या लागवडीचे अंदाजपत्रके प्रस्तावित करण्यात आलेले आहे. त्याचा तपशिल खालीलप्रमाणे.

अ.क्र.	रोपवन स्थळ	क्षेत्र	रोपांची संख्या	अंदाजपत्रकिय रक्कम	शासन मंजूर मॉडेल क्र.
1.	पानमळा	1 हे.	30,000	101.67	अटल आनंद घन वन
2.	अवसारी घाट	1 हे.	30,000	101.67	योजना वृक्षलागवड अंदाजपत्रक नमुना-4
एकूण-		2 हे.	60,000	203.34	

तसेच, नाशिक वृत्तांतर्गत अहमदनगर विभागातील संगमनेर परिक्षांतर्गत शासन मंजूर आणि प्रचलित आनंद घन वन लागवडीप्रमाणे 1 हेक्टर करीता 30,000 रोपांच्या लागवडीचे अंदाजपत्रके प्रस्तावित करण्यात आलेली आहेत. म्हणजेच डोळसणे येथे 0.20 हे. साठी 6000 रोपे व क-हे घाट येथे 0.30 हे. साठी 9000 रोपे दोन्ही रोपवन स्थळ मिळून 0.50 हे. क्षेत्रावर एकूण-15000 च्या रोपांच्या लागवडीचे अंदाजपत्रके प्रस्तावित करण्यात आलेले आहे. त्याचा तपशिल खालीलप्रमाणे.

अ. क्र.	रोपवन स्थळ	क्षेत्र	रोपांची संख्या	अंदाजपत्रकिय रक्कम	शासन मंजूर मॉडेल क्र.
1.	डोळसणे	0.20 हे.	6,000	11.86	अटल आनंद घन वन योजना
2.	क-हे घाट	0.30 हे.	9,000	17.77	वृक्षलागवड अंदाजपत्रक नमुना-3
एकूण-		0.50 हे.	15,000	29.63	

यापूर्वी सामाजिक वनीकरण, पुणे वन विभागाने घनलागवडीसाठी 5 वर्षांचे अंदाजपत्रक प्रस्तावित केले होते. परंतु, त्यांना शासनमान्य अंदाजपत्रकाप्रमाणे अंदाजपत्रक बनविण्यास कळविल्यानंतर आता मियावाकी लागवड पूर्षपावसाळी कामे ते तृतीय वर्ष इतक्या कालावधीचे प्रस्तावित केलेले आहे. (सुधारित अंदाजपत्रकांची प्रत संलग्न)

5. The project proposal to submit necessary clarification/ justification compliance report to this office for further necessary action.

उत्तर- सामाजिक वनीकरण, विभाग पुणे, अहमदनगर व नाशिक यांचेकडून प्राप्त अंदाजपत्रकांच्या केलेल्या परिक्षणानुसार आपण उपस्थित केलेल्या मुद्द्यांच्या अनुषंगाने अंदाजपत्रकांमध्ये आवश्यकतेनुसार वर्षनिहाय बदल करण्यात आलेले आहे. उपरोक्तप्रमाणे मुद्दा क्र.1 ते 4 मध्ये सुधारणा करण्यात आलेली असून सुधारित बाबींचा विभागनिहाय तपशिल पुढीलप्रमाणे देण्यात येत आहे.

विभागीय वन अधिकारी, सामाजिक वनीकरण पुणे, अहमदनगर व नाशिक यांच्याकडून रस्ता दुतर्फी वृक्षलागवड करीता पूर्व पावसाळी ते पंचम वर्षीय कामाचे सुधारित अंदाजपत्रके तसेच अहमदनगर व पुणे विभागाकडून गट लागवड (मियावाकी) चे पूर्व पावसाळी ते तृतीय वर्षीय कामाचे सुधारित अंदाजपत्रके प्राप्त झालेली असून त्याचा गोषवारा खालीलप्रमाणे आहे.

पुणे विभाग-

विभाग	प.क्षे	स्थळ	कामाची बाब	क्षेत्र		रोपे संख्या	पूर्व पावसाळी कामे	प्रथम वर्ष	द्वितीय वर्ष	तृतीय वर्ष	चतुर्थ वर्ष	पंचम वर्ष	एकूण
				कि. मी.	हेक्टर								
पुणे	खेड	चाडोली टोलनाका ते पाणामळा रस्ता	रस्ता दुतर्फा	5	0	2500	1.87	42.64	34.25	32.28	34.13	36.09	181.27
		पाणामळा ते हॉटेल युवराज मोजे पानमळा	रस्ता दुतर्फा	5	0	2500	1.87	42.64	34.25	32.28	34.13	36.09	181.27
आंबे गवत	पेठ ते कळंब	मोजे ओसिरा घाट	गट लागवड	0	1	30000	21.61	42.85	25.57	11.64	0	0	101.67
		मोजे ओसिरा घाट	गट लागवड	0	1	30000	21.61	42.85	25.57	11.64	0	0	101.67
उत्तर	नारायणाबाब ते कादळां फाटा	रस्ता दुतर्फा	रस्ता दुतर्फा	5	0	2500	1.87	42.64	34.25	32.28	34.13	36.09	181.27
		एकूण एकंदर		20	2	70000	50.7	256.26	188.14	152.4	136.52	144.36	928.42

अहमदनगर विभाग-

विभाग	प.क्षे	स्थळ	कामाची बाब	क्षेत्र		रोपे संख्या	पूर्व पावसाळी कामे	प्रथम वर्ष	द्वितीय वर्ष	तृतीय वर्ष	चतुर्थ वर्ष	पंचम वर्ष	एकूण		
				कि. मी.	हेक्टर										
अहमदनगर	संगमनेर	क.ह घाट ते पळस खेडे	रस्ता दुतर्फा	1.50	0	1500	1.03	26.68	20.55	19.37	20.48	21.66	109.77		
		सायखिडी ते क.ह घाट	रस्ता दुतर्फा	3.50	0	1750	1.31	31.13	23.98	22.59	23.90	25.26	128.17		
		बाटा ते करकुंडी	रस्ता दुतर्फा	3.50	0	1750	1.31	31.13	23.98	22.59	23.90	25.26	128.17		
		करकुंडी ते आंबो खालसा	रस्ता दुतर्फा	2.00	0	1000	0.74	17.79	13.70	12.91	13.65	14.44	73.24		
		खंडारमाळ वाडी ते माहुली घाट	रस्ता दुतर्फा	3.00	0	1500	1.12	26.68	20.55	19.36	20.47	21.65	109.86		
		माळवाडी ते बाबळेवाडी	रस्ता दुतर्फा	3.00	0	1500	1.12	26.68	20.55	19.36	20.47	21.65	109.86		
		डोकसणे ते साकुर फाटा	रस्ता दुतर्फा	1.50	0	1500	1.03	26.68	20.55	19.36	20.47	21.65	109.77		
		घटनपुरी ते संगमनेर वाघपारा	रस्ता दुतर्फा	3.00	0	1500	1.12	26.68	20.55	19.36	20.47	21.65	109.86		
		संगमनेर MIDC ते सायखिडी	रस्ता दुतर्फा	1.50	0	750	0.56	13.34	10.28	9.68	10.24	10.83	54.93		
		मोजे डोकसणे	गट लागवड	0	0.20	6000	4.37	6.14	0.77	0.58	0	0	11.86		
		क.ह घाट	गट लागवड	0	0.30	9000	6.53	9.21	1.16	0.87	0	0	17.77		
		एकूण एकंदर				22.5	0.5	27750	19.68	242.14	176.62	166.03	174.05	184.05	963.26

नाशिक विभाग-

विभाग	प.सं.	स्थळ	कामाचा बाब	क्षेत्र कि.मी	राज्य संख्या	गृथ पाथराली कामे	प्रथम वर्ष	द्वितीय वर्ष	तृतीय वर्ष	चतुर्थ वर्ष	पंचम वर्ष	एकूण
नाशिक	सिन्नर	गु.हवाडा शिडा बायपास ते समृद्धी बायपास	रस्ता दुतफां	2.50	1250	0.93	22.24	17.13	16.14	17.06	18.05	91.55
		समृद्धी बायपास ते फळमोद्या देवस्थान पाटी रोड	रस्ता दुतफां	2.50	1250	0.93	22.24	17.13	16.14	17.06	18.05	91.55
		फळमोद्या देवस्थान पाटी/दांडो/दंडनागरी पार्क/सावतामाळी द्यापा	रस्ता दुतफां	3.00	1500	1.12	26.69	20.55	19.37	20.48	21.66	109.86
		सावतामाळी द्यापा/दंडनागरी पार्क ते हॉटेल वंधु प्रेम	रस्ता दुतफां	2.00	1000	0.75	17.79	13.70	12.91	13.65	14.44	73.24
		हॉटेल वंधु प्रेम ते क.हे घाट	रस्ता दुतफां	1.50	750	0.56	13.34	10.28	9.68	10.24	10.83	54.93
		एकूण एकूण			11.5	5750	4.29	102.3	78.79	74.24	78.49	83.03

तसेच, सर्वर्भोय पत्र क्र. 4 अन्वये सामाजिक वनीकरण विभाग, अहमदनगर मधिल संगमनेर परिक्षेत्रातील बोटा ते पळसखेडा येथिल 22.50 कि.मी. अंतरावर 12750 रोपे लागवड कामांच्या अनुषंगाने 2.71 कोटी रक्कम ही या कार्यालयाकडून सुधारित नमुना अंदाजपत्रक पाठविण्यापूर्वी विभागीय वन अधिकारी, अहमदनगर यांनी पूर्वपावसाळी ते तृतीय वर्षीय कामाचे सादर केलेल्या अंदाजपत्रकानुसार प्राप्त झालेली रक्कम आहे. तथापि, सुधारित अंदाजपत्रके या सोबत सादर करण्यात येत असून सुधारित अंदाजपत्रकांप्रमाणे मागणी करण्यात आलेल्या रकमेचा गोषवारा खालीलप्रमाणे आहे.

अ.क्र.	विभागाचे नाव	मागणी करण्यात आलेली रक्कम रु. लाखात
1.	विभागीय वन अधिकारी, सा.व.वि. पुणे	928.42
2.	विभागीय वन अधिकारी, सा.व.वि. अहमदनगर	963.26
3.	विभागीय वन अधिकारी, सा.व.वि. नाशिक	421.13
एकूण		2312.81

तरी, सुधारित अंदाजपत्रकानुसार वरिलप्रमाणे निधी उपलब्ध करून देण्यात यावी.


(विवेक झेंडेकर)

अपर प्रधान मुख्य वनसंरक्षक, (मुख्यालय)
सामाजिक वनीकरण, महाराष्ट्र राज्य, पुणे.

प्रत:- वनसंरक्षक, सामाजिक वनीकरण, पुणे व नाशिक यांना माहिती व आवश्यक त्या कार्यवाहीस्तव रवाना.
2/- वनसंरक्षक, सामाजिक वनीकरण, पुणे यांना कळविण्यात येत की, त्यांनी सदर पत्राची प्रत तात्काळ खास दुतामार्फत प्रकल्प संचालक, भारतीय राष्ट्रीय राजमार्ग प्राधिकरण, सं.नं.134/1 बायफ कॅम्पस, डॉ. मणिभाई देसाई नगर, वारजे, पुणे- 411058 यांचे कार्यालयास देवून त्याची दिनांकीत पोच या कार्यालयास सादर करावी.

Principal Chief Conservator Of Forest, Social Forestry, M.S. ,Pune
Central Building, Pune Station, Pune 411001
Phone No. 020 26126324 Email: pccfsfm@gmail.com

Outward No. : Desk 1 /53/Plan /37 /2023-24

Date: 05/04/2024

To.

Project Manager,
 NHAI S.N. 134/1, BAIF Campus,
 Dr. Manibhai Desai Nagar, Warje, Pune 411058

Subject - Khed Sinnar (Km42/000 to Km 177/000) stretch of NH 60 submission of cost estimate for tree plantation & cultivation for approval NGT matter Reg.

- Reference - 1. Your office letter No.NHAI/PIU/Khed-Sinnar/NGT/Forest/2024/539 Date 13.02.2024
 2. CF SFD Pune office letter No.A/desk 2/Plan/705 Date 31.03.2024
 3. CF SFD Nashik office letter No.desk 2/MREGS/456 Date 04.03.2024
 4. This office letter No NHAI/PIU/PUNE/Khed-Sinnar/NGT/Forest/2024/951 Date 15.03.2024

With reference to above mentioned subject, Green Highway Division of NHAI headquarter has examined the expenses estimation submitted with regard to Khed-Sinnar expressway both side tree plantation and its care/maintenance for 05 years and have requested to submit point No. 1 to 5 information vide above referred letter No.1 above.

In response to the above mentioned points raised, Conservator, Social Forestry, Pune and Nashik has submitted reply vide their above referred letter No. 2 and 3. Accordingly, Point No. 1 to 5 information is provided below.

1. Ahmednagar proposal includes 10% allowance i.e. Rs 81,45,466 over and above the total cost estimates of both linear and block plantation. Such a provision is not a part of the cost estimates of the other 2 proposals. There may be a proper justification for such a allowance in one proposal only, as a part of the SoR of the State Forest Department.

Ans - In each 6 months time period rate of daily wages are getting increased. Keeping in mind that aspect, 10% increase of daily wages have been included in Ahmednagar Divison Porposal. Although, proposing 10% hike appeared to be wrong. fact of the matter is, rate of daily wages are being increased at about 3% in every 6 months. And hence 6% increase in estimates is un-avoidable. Therefore, 6% increase in rate of daily wages have been included in revised estimates for carrying out works after pre-monsoon works for folloing every year. Accordingly, Social Forestry Division Pune, Nashik and Ahmednagar estimates have been corrected. Copy of revised estimates is annexed herewith.

Sr No	Year	6 % increase in labour daily wages rate	
1	PPO	463.19	Current rate
2	FYO	490.98	increasing rate
3	SYO	520.44	increasing rate
4	TYO	551.67	increasing rate
5	Fourth year operation	584.77	increasing rate
6	Fifth year Operation	619.85	increasing rate

2. The project proposals submitted are for a project period of 6 years from 2023-24 to 2028-29. As per SOP of NHAO, the project period prescribed is for 5 years, the first year remains the year of preparation and planting followed by subsequent 4 years for post planting operations, maintenance and protection.

Ans - Proposals for financial year from 2023-24 to 2028-29 have been submitted to your office. Although in NHAO SOP 5 years time period is finalized, forest division have given approval for 6 years of project completion time period which is again in accordance with State's existing tree plantation work procedure. For FY 2023-24 only pre-monsoon works have been included. In pre-monsoon works only digging of pits. However, pre-monsoon works and first year works are lying in same financial year and as financial year is changing, likewise instead of 6 years proposal only 5 years proposal of pre-monsoon to fifth year works has been submitted.

Year of operations	Activities
1 st year	Pre plantation operation
2 nd year	First year Operation (plantation)
3 rd year	Second year Operation
4 th year	Third year Operation
5 th year	Fourth year Operation
6 th year	Fifth year Operation

3. In linear plantation, the no. of plants to be planted should be as IRC SP 21 : 2009 distance specification in available ROW roadside land keeping in account the existing trees and plants. Accordingly, the number of plants may be proposed in the project on the basis of the IRC specifications for complete saturation. In 3 linear proposals, only Pune Division has made provisions of Rs. 1,60,37,480 for the additional maintenance of existing trees and plants. However, the number of existing plants is not available in this project. In other 2 proposals, no information is available about the existing plants/trees. In proposal under reference the inventory of existing plants/trees may be provided. In addition, the maintenance cost for that in the project period alongwith the new plantation may be provided in Ahmednagar and Nashik proposals if required.

Ans - In response to above observation, it is submitted that in Social Forestry Division of Pune a stretch of Khed-Sinnar of NH -60 provision of an amount of 1,60,37,480/- have been made in estimates for maintenance of existing trees and plants. However, due to non-availability of information of existing saplings, proposing its expenditure is not order.

Social Forestry Division of Pune has accordingly been apprised. Social Forestry Division of Pune has submitted have not made any provisions in their revised estimates. Hence, provision of an amount of Rs.1,60,37,480/- in our previous estimates may please be omitted. Also, it is intimated that tree plantation in Social Forestry is not carried out as per IRC SP 21:2009. In accordance with State direction and approved estimates have been utilized.

4. Regarding block plantation in Pune and Ahmednagar, the area undertaken is 2 Ha. at 2 locations each. But there is wide variation in proposed number of plants as well as the cost estimates. In Pune proposal, the cost estimates is Rs. 1,57,05,916 with 30,000 plants per Ha, which is 11 times more than the

Ahmednagar estimate which is Rs.14,49,829 with 7,500 plants per Ha. The variation may be supported by proper justification on the basis of site specific conditions of the project area.

Ans - In Accordance with Miyawaki procedure and State sanctioned procedure of dense plantation 30,000 saplings are planted in a One Hectare of land. The above provisions have been sanctioned vide Government of Maharashtra, Revenue and Forest Division circular No.SFD/2019/Case No.3/F-11, dated 25/6/2019.(Copy is annexed).

Within Social Forestry Pune Circle, in Social Forestry, Pune Division under Khed Range at Panmala and Avsari Ghat Section in each 1 Hectare tree plantation site government sanctioned and in accordance with existing Aanand Dense Forest Plantation programme of 30,000 saplings equal to 02 Plantation site having 02 Hectare area where 60,000 saplings plantation estimates have been proposed. The details are appended below.

Sr No	Site	Area	No of seedlings	Estimated amount	Govt. approved model estimate no.
1	Panmala	1 ha	30000	101.67	Atal anand ghan van scheme model no 4
2	Avsari Ghat	1 ha	30000	101.67	
	Total	2 ha	60000	203.34	

Also, within Social Forestry Nashik Circle in Social Forestry Ahmadnagar Division under Sangmner Range government sanctioned and in accordance with existing Aanand Dense Forest Plantation programme for 1 Hectare 30,000 saplings plantation estimates have been proposed. For Dolsane 0.20 Hectare area 6000 saplings and for Karhe Ghat 0.30 Hectare of land 9000 saplings therefore in both tree plantation sites total 0.50 Hectare area of land 15000 tree plantation estimates have been proposed. The details of it is appended below.

Sr No	Site	Area	No of seedlings	Estimated amount	Govt. approved model estimate no.
1	Dolsane	0.20 ha	6000	11.86	Atal anand ghan van scheme model no 3
2	Karheghat	0.30 ha	9000	17.77	
	Total	0.50 ha	15000	29.63	

In the past Proposal, Social Forestry, Pune Division had proposed 5 years estimates for dese plantation. On our instructions to prepare estimates as government sanctioned norms to Social Forestry, Pune Division, they have proposed now Miyawaki plantation pre-monsoon works to Third year works. (Copy of Revised estimates is annexed).

5. The project proposal to submit necessary clarification/justification compliance report to this office for further necessary action.

Ans - On scrutiny of estimates submitted by Social Forestry Division Pune.Nashik and Ahmednagar by your office and points/observations raised by your office have been noted and as per requirement yearwise changes have made into it. In point No 1 to 4 above necessary changes have been made and Divisionwise revised pointwise details are annotated below.

Revised estimates for roadside tree plantation on both side of the road for pre-monsoon works to fifth year works received from Divisional Forest Officer, Social Forestry Division, Pune, Nashik and Ahmednagar also Pre-monsoon to Third year work for Group Plantation (Miyawaki) of Divisional Forest Officer, Social Forestry Division, Pune and Ahmednagar have been received and abstract is as follows.

Pune Division

Division	Range	Place	Details of work	Area		No of Plants	PPO	FYO	SYO	TYO	Fourth Year Operation	Fifth Year Operation	Total
				Km	Ha								
Pune	Khed	Chadoli Tolnaka To Panmala Road	Road Side Plantation	5	0	2500	1.87	42.64	34.25	32.28	34.13	36.09	181.27
		Panmala to Hotel Yuvraj	Road Side Plantation	5	0	2500	1.87	42.64	34.25	32.28	34.13	36.09	181.27
		Moje Panmala	Block Plantation	0	1	30000	21.61	42.85	25.57	11.64	0	0	101.67
	Ambeaon	Peth to Kalamb	Road Side Plantation	5	0	2500	1.87	42.64	34.25	32.28	34.13	36.09	181.27
		Moje Ausari to Ghat	Block Plantation	0	1	30000	21.61	42.85	25.57	11.64	0	0	101.67
	Junnar	Narayangav to Kandali Phata	Road Side Plantation	5	0	2500	1.87	42.64	34.25	32.28	34.13	36.09	181.27
Total				20	2	70000	50.7	256.26	188.14	152.4	136.52	144.36	928.42

Ahmednagar Division

Division	Range	Place	Details of work	Area		No of Plants	PPO	FYO	SYO	TYO	Fourth Year Operation	Fifth Year Operation	Total		
				Km	Ha										
Ahmednagar	Sangamner	Karhe Ghat to Palas Khede	Road Side Plantation	1.50	0	1500	1.03	26.68	20.55	19.37	20.48	21.66	109.77		
		Saykhindi to Karhe ghat	Road Side Plantation	3.50	0	1750	1.31	31.13	23.98	22.59	23.90	25.23	128.17		
		Bota to Karkundi	Road Side Plantation	3.50	0	1750	1.31	31.13	23.98	22.59	23.90	25.23	128.17		
		Karkundi to Ambi khalcha	Road Side Plantation	2.00	0	1000	0.74	17.79	13.70	12.91	13.65	14.44	73.24		
		Khandarmalawadi to Mahuli Ghat	Road Side Plantation	3.00	0	1500	1.12	26.68	20.55	19.36	20.47	21.65	109.86		
		Malawadi to Bamblewadi	Road Side Plantation	3.00	0	1500	1.12	26.68	20.55	19.36	20.47	21.65	109.86		
		Dolsane to Sakur Phata	Road Side Plantation	1.50	0	1500	1.03	26.68	20.55	19.36	20.47	21.65	109.77		
		Chandanpuri to Sangamner Bypass	Road Side Plantation	3.00	0	1500	1.12	26.68	20.55	19.36	20.47	21.65	109.86		
		Sangamner MIDC to Saykhindi	Road Side Plantation	1.50	0	750	0.56	13.34	10.28	9.68	10.24	10.83	54.93		
		Moje Dolsane	Block Plantation	0	0.20	6000	4.37	6.14	0.77	0.58	0	0	11.86		
		Karhe Ghat	Block Plantation	0	0.30	9000	6.53	9.21	1.16	0.87	0	0	17.77		
		Total				22.5	0.5	27750	19.68	242.14	176.62	166.03	174.05	184.05	963.26

Nashik Division

Division	Range	Place	Details of work	Area		No of Plants	PPO	FYO	SYO	TYO	Fourth Year Operation	Fifth Year Operation	Total
				Km	Ha								
Nashik	Sinnar	Gurhewadi Shirdi Bypass to Samruddhi Bypass	Road Side Plantation	2.50	0	1250	0.93	22.24	17.13	16.14	17.06	18.05	91.55
		Samruddhi Bypass to Mhalsoba devsthan pati road	Road Side Plantation	2.50	0	1250	0.93	22.24	17.13	16.14	17.06	18.05	91.55
		Mhalsoba devsthan patidodi/Devnagari park/Savatamali dhaba	Road Side Plantation	3.00	0	1500	1.12	26.69	20.55	19.37	20.48	21.66	109.86
		Savatamali dhaba Devgiti park to Hotel bandhu prem	Road Side Plantation	2.00	0	1000	0.75	17.79	13.70	12.91	13.65	14.44	73.24
		Hotel bandhu prem to Karheghat	Road Side Plantation	1.50	0	750	0.56	13.34	10.28	9.68	10.24	10.83	54.93
Total				11.5	0.0	5750	4.29	102.3	78.24	74.24	78.49	83.03	421.13

Also, in Sangemner Range under Social Forestry Division, Ahmednagar from Bota to Palaskheda villages for approx. distance of 22.50 km 12750 saplings plantation works an amount of Rs.2.70 Crores have been received by Divisional Forest Officer, Ahmednagar as per their pre-monsoon to Third Year works estimates submitted to your office before submitting revised sample estimates from this office. However, revised estimates are submitted herewith and as per revised estimates abstract of funds demanded is appended below.

Sr No	Name of Division	Fund Requirement in lakhs
1	Divisional Forest Officer, Social Forestry, Pune	928.42
2	Divisional Forest Officer, Social Forestry, Ahmednagar	963.26
3	Divisional Forest Officer, Social Forestry, Nashik	421.13
Total		2312.81

Hence, it requested to sanction and make available funds as per revised estimates.

SD/-
(Vivek Khandekar)
Addl. Principal Chief Conservator Of Forest,(HQ)
Social Forestry, M.S. ,Pune